Annexure – 9

Name of the corporate debtor: Metcalfe Properties Private Limited ; Date of commencement of CIRP: 03/12/2025 ; List of creditors as on: 12/05/2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹) 16,76,16,283

Sl. No	Name of cre -ditor	Details of claim received		Details of clai m admitted					Amount of contin -gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?					
1	NIRVANA CITY RESIDENTS WELFARE ASSOCIATION	05-02-2026	15,64,07,764		Claim arose when Corporate Debtor failed to meet the Development obligation as promised in relation to water supply , Electricity Supply , Sewage etc. in the Nirwana City	0	0	NO	0	0	0	15,64,07,764	
2	SJMC REALITY LLP	05-02-2026	1,12,08,519		Claim arose on 25-11-2021 when the Corporate Debtors promised life time access of Road etc. the Creditor Spent Rs. 1,12,08,519 on Development work	0	0	NO	0	0	0	1,12,08,519	
	TOTAL NO.OF CLAIM -2		**16,76,16,283**	**0**		**0**	**0**		**0**	**0**	**0**	**16,76,16,283**	